

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 803**

TO BE ANSWERED ON THE 07TH FEBRUARY, 2023/ MAGHA 18, 1944 (SAKA)

FSL IN ANDHRA PRADESH

803. SHRI SRIDHAR KOTAGIRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to build any forensic lab in Andhra Pradesh and if so the details thereof along with the progress of construction of Forensic Science Laboratory (FSL) in Amaravati, Andhra Pradesh;

(b) the funds allocated for the construction of the laboratory in the current Financial Year;

(c) the steps taken to ensure timely completion of its construction;

(d) whether any more such laboratories are proposed to be established in Andhra Pradesh; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) Since 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India, it is primarily the responsibility of the State Governments/UT Administration to construct all police establishments, including forensic establishments. However, a Centrally

Sponsored Sub-scheme for setting up of various forensic laboratories in Andhra Pradesh was approved by the Central Government in September, 2017. Central share of ₹ 42.35 crore was also released during the financial years 2017-18 and 2018-19. This sub-scheme was revived in the name of 'Assistance for Setting up / Up-gradation of Forensic Science Labs in Andhra Pradesh' and has been approved by the Central Government on 19.1.2022 with the following outlays:

Financial Year	Central Outlay (In ₹ crore)
2021-22	28.75
2022-23	37.40
2023-24	43.50
Total	109.65

(b) No funds could be allocated/released under this sub-scheme in the current Financial Year as Utilization Certificates of Rs. 14.36 crore are pending from the State Government since November, 2020.

(c) The State Government and State Police have been reminded from time to time for expediting implementation of the sub-scheme through letters as well as review meetings held with the officials. However, no progress has been reported by the State Government in this regard in recent years.

(d) and (e) This sub-scheme includes construction, furnishing and equipping of the State Forensic Science Laboratory, 3 new Regional Forensic Science Laboratories and upgradation of 4 Regional Forensic Science Laboratories.
